

(b) About 500 miles from Delhi to Kherwara are in existence and about 100 miles from Kherwara to Ahmedabad are yet to be completed.

(c) In about six years time.

(d) and (e). Government have no information at present but are making enquiries.

#### DESPATCH OF RICE FROM BURMA

**\*2014. Shri Achuthan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Burma Mission has anything to do with the purchase and despatch of rice from Burma to our country;

(b) who does the above work now and on what commission basis; and

(c) what is the commission amount paid on this account from 1st October, 1951 to 1st April, 1952?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) If the reference is to the 'Indian Embassy in Burma', the answer is in the affirmative.

(b) The purchases of rice are normally negotiated by the Ambassador. The despatches are supervised by the Food Attache posted there. The actual handling or despatch of the rice is done by a group of Indian merchants who are paid a commission of annas 12 per net ton of rice shipped.

(c) Rs. 143,815.

#### SOCIALLY AND EDUCATIONALLY BACKWARD CLASSES

**\*2015. Shri Dabhi:** Will the Minister of Home Affairs be pleased to state:

(a) whether there are any classes of citizens in India (other than the Scheduled Castes and the Scheduled Tribes) who are socially and educationally backward;

(b) if the answer to part (a) above be in the affirmative, what are their names and in which part or parts of the Country they reside;

(c) whether Government have taken any steps for the advancement of these classes; and

(d) whether Government have given or propose to give any grant to the State Governments for the advancement of these classes?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). Attention is invited to the reply given

to Shri Achuthan's Starred Question No. 1734 on the 14th July 1952.

(c) and (d). It is primarily the responsibility of State Governments to take steps for the advancement of Backward classes.

#### NATIONAL BUREAU

**\*2016. Shrimati Jayashri:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a resolution was passed recently at the meeting of the Inspector-Generals of Prisons that there should be a National Bureau for the administration of Correctional Institutions; and

(b) what steps Government propose to take for implementing this resolution?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes.

(b) The views of the State Governments on this recommendation—as well as on others—have been invited.

#### AURANGABAD-PURLIVAJNATH RAILWAY LINE

**\*2017. Shri H. G. Vaishnav:** Will the Minister of Railways be pleased to state:

(a) whether the scheme of the previous Hyderabad Government to construct a Railway line connecting Aurangabad Deccan and Purlivajinath (via Paithan, Bhir, Mominabad) is still under consideration; and

(b) if the answer to part (a) above be in the affirmative, when is the work going to be taken up?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The reply is in the negative.

(b) Does not arise.

#### CENTRAL RESERVE POLICE

**\*2019. Shri A. K. Gopalan:** Will the Minister of States be pleased to state:

(a) whether it is a fact that the Central Reserve Police has been requisitioned by the Rajasthan Government to fight dacoit gangs in the State; and

(b) how successful have the efforts of the Central Reserve Force been?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). Two Companies of the Central Reserve Police have been deputed for this purpose since May last. As a result of